

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 27.07.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member(Technical)**

## **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Keith Varghese-R2

## **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 603 of 2020	Suman Kukrety & Ors. Vs. Manish Kumar Gupta, Resolution Professional of Three C Project Pvt. Ltd. & Ors.	Deepti Nar	Rachit Mittal
<b>3.</b>	Comp. App. (AT) (Ins) No. 604 of 2020	Ashwin Kisandas Parekh Vs. Forever Glory Trading Ltd. & Ors.	Somiran Sharma	
<b>4.</b>	Comp. App. (AT) (Ins) No. 605 of 2020	Kashi Viswanathan Sivaraman Resolution Professional Kindle Developers Pvt. Ltd. Vs. New Okhla Industrial Development Authority	Rateek Kushwaha	
<b>5.</b>	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	
<b>6.</b>	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunhunwala & Anr.	Kumar Anurag Singh	
<b>7.</b>	Comp. App. (AT) (Ins) No. 616 - 617 of 2020	T.S.N. Raja, R.P. of VBC Industries Ltd. Vs. C. Srinivasa Reddy & Ors.	Gowrang	
<b>8.</b>	Comp. App. (AT) (Ins) No. 619 of 2020	Singireddy Reddy Bharath alias Bharath Reddy Vs. Zentora Overseas Careers Pvt. Ltd. & Anr.	Rajat Kapoor	

9.	Comp. App. (AT) (Ins) No. 620 of 2020	M. P. Agarwal Vs. Shri Lakshmi Cotsyn Ltd. & Anr.	Shankari Mishra	
10.	Comp. App. (AT) (Ins) No. 622 of 2020	Rajeswary Ramakrishnan Vs. V. Venkata Sivakumar & Ors.	Achyuth Ajithkumar	
11.	Comp. App. (AT) (Ins) No. 628 of 2020	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi
12.	Comp. App. (AT) (Ins) No. 629 of 2020	IST Green Power Pvt. Ltd. Through its Director and Authorised Signatory Suresh Chand Jain Vs. Debashish Nanda Resolution Professional of Venta Realtech Pvt. Ltd.	Atanu Mukharjee	

**For Admission (After Notice)**

13.	Comp. App. (AT) (Ins) No. 473 of 2020	RKKR Steels Pvt. Ltd. Vs. Ramakrishnan Sadasivan, Liquidator of Surana Industries Ltd.	Kartik Malhotra	
14.	Comp. App. (AT) (Ins) No. 548 of 2020	Umesh Saraf, Suspended Director, Triumph Realty Pvt. Ltd. Vs. Tech India Engineers Pvt. Ltd.	Alisha Chopra	K. K Tiwari
15.	Comp. App. (AT) (Ins) No. 570 of 2020	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Amar Gupta	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

**12:00 Noon**

**For Admission (After Notice)**

16.	Comp. App. (AT) No. 55 of 2020	Jaideep Halwasiya Vs. A.A. Infraproperties Pvt. Ltd. & Ors.	P. Sinha	Ejaz Maqbool-R1, R3, R4, R5, R6 Abhijeet Sinha-R2
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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar